ANNEXURE-E

HARYANA GOVERNMENT WOMEN AND CHILD DEVELOPMENT DEPARTMENT 10 NOTIFICATION

The 4th January, 2018

33-SW-(3)-2018 - In exercise of the powers conferred by sub-securion (3) No. section 49 of the Juvenile Justice (Care and Protection of Children) Act, 2015 (Central Act 2 of 2016), the Governor of Haryana hereby establishes the following places of safety for the purposes of the said sub-section, namely:-

- Observation Home, Madhuban, Karnal;
- One room of Special Home, Sonepat.

Vivek Joshi

Dated, Chandigarh 04-01-2018

Principal Secretary to Government, Haryana Women and Child Development Department.

Endst. No-: 33-SW-(3)-2018

Dated:- 04-01-2018

A copy is forwarded to the following for information and necessary action:-

The Chief Secretary to Government Haryana,

Principal Accountant General (A&E) & Audit, Haryana, Chandigarh.

All Administrative Secretaries in Haryana.

The Director General of Police, Haryana, Panchkula.

Chairperson, Haryana State Commission for Protection of Child Rights.

Director, Women & Child Development Department, Harvana, Panchkula.

All Heads of the Departments in Haryana.

All Divisional Commissioners, Ambala, Hisar, Rohtak ,l'airdabad, Karnal and Gurgram.

The Registrar, Punjab and Haryana High Court, Chandigarh.

All the Managing Directors of Boards/Corporation/Public Undertakings in 10.

All the Deputy Commissioners in Haryana. 11.

All the Juvenile Justice Board in Haryana State.

All Child Welfare Committee in Haryana State. 13.

All the Registrars of the Universities in Haryana. 14.

All the District Programme Officers, Women & Child Development. 15.

All the District Child Programme Officers, Women & Child Development, 16. Haryana.

Superintendent (SW)

for Principal Secretary to Government Harvana, Women and Child Development Department

Endst. No: 33=SW-(3)-2018

Dated:- 04-01-2018

A copy of above is forwarded to Controller, Printing & Stationary Department, Haryana, Chandigarh with a request that Notification may be got published in Govi. Gazette and 100 printed copies may please be sent to this Department.

Superintendent (SW)

for Principal Secretary to Government, Harvana Women and Child Development Department